

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/106(CHE)/2022
NAME OF THE PETITIONER : R.Balaji
NAME OF THE RESPONDENT(S) : M/s Deepam Hospitals Limited
**UNDER SECTION : Sec 241(1) r/w Sec 241 & 242 of CA, 2013 &
Rule 81 of NCLT Rules, 2016**

ORDER

Ld. Counsel Ms. K.M. Dharaniyashree for the Petitioner. Ld. PCS Mr.Kannan is present.

In this case settlement is in final stage and a memo will be filed shortly.

List the petition for hearing on **26.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk